

Central Education Ministry to the States that they should develop the Central library in each State?

Dr. M. M. Das: There are two schemes for the development of libraries so far as the States are concerned. In one of the schemes, we have asked the State Governments to develop the Central libraries.

Shri M. D. Ramasami: May I know whether this grant is in addition to the library cess collected by the Madras State?

Dr. M. M. Das: Regarding the total grant given to the Madras State I can give the figures year by year.

Shri D. C. Sharma: Is this grant meant for a particular library at a particular place or is the State at liberty to disburse the grant in any way it likes?

Dr. M. M. Das: There are two schemes under the Five Year Plan of the Education Ministry. One is the integrated library service in an area selected for intensive educational development. It is the integrated scheme for the development of social and basic education along with the development of libraries. In the second scheme, improvement of libraries in general for the State as a whole is the objective.

COUNTERFEIT COINS

*1299. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware of a gang of manufacturers of counterfeit coins working in the various States of the Indian Union; and

(b) whether the Hyderabad Police arrested five members of the gang in Adilabad District?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). Two inter-State gangs were unearthed in Hyderabad State in June 1954. In Adilabad District the police arrested three persons of a gang from whom 61 counterfeit coins (Indian Rupees) were recovered. 41 such coins were also

seized from two other persons in this case. At Warangal Railway Station, the Hyderabad Railway Police arrested one person of another gang from whom 18 counterfeit coins (Indian Rupees) were recovered. The case is pending trial in the court.

Shri Krishnacharya Joshi: May I know in how many States this gang is working?

Shri Datar: There are two inter-State gangs in Hyderabad, four in Madhya Pradesh and some in Uttar Pradesh.

Shri Krishnacharya Joshi: How many persons were prosecuted in the Hyderabad State?

Shri Datar: These are the persons who were arrested and prosecuted before the Railway Sub-Magistrate, Secunderabad.

Shri Krishnacharya Joshi: What action have Government taken to prevent the manufacture of counterfeit coins?

Shri Datar: The State Government are taking all necessary action in this respect.

TRAINING IN DISCIPLINE

*1300. **Shri Bhagwat Jha Azad:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a three weeks training course was conducted in Kasturba Niketan, Delhi, for inculcating a sense of discipline among children; and

(b) if so, whether Government now propose to conduct similar courses in other places also?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) The Delhi State Government has been advised to consider the desirability of trying this scheme in other Schools also.

Shri Bhagwat Jha Asad: May I know whether the Government has ascertained whether, in such a training which is only for three weeks there is any extra cost involved and whether it is a fact that this training can be introduced without any cost?

Dr. M. M. Das: Nothing can be produced without any cost. For this training also we have to appoint, according to the scheme, ex-service men as instructors in the schools.

Shri Bhagwat Jha Asad: May I know if it is in the knowledge of the hon. Parliamentary Secretary that such a training was imparted to the Kasturba Niketan girls and boys at no cost, without incurring any extra expenditure?

Dr. M. M. Das: In that case—I speak subject to correction,—the Deputy Minister of Rehabilitation took the charge of instructor on himself; but even so, approximately Rs. 5,000 or so were spent on the scheme.

Shri Raghuramaiah: May I know whether the Government is considering to take up this with the other State Governments also besides the Delhi Government?

شکشا و پراکتک سلسلہ میں تہا

ویکیہانک گوشنا مذکری (مولانا آزاد):

ہاں اس پر عور کیا جا رہا ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Yes, this is under consideration.]

Mr. Speaker: Is there any hon. Member who wants to put the question now. Is there any question which any hon. Member who was not present earlier in the House wishes to put? If so, he may put it now.

Shri Viswanatha Reddy: No. 1275.

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COASTAL BATTERY IN VISAKHAPATNAM

*1275. **Shri Viswanatha Reddy:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a coastal battery has been constructed in the middle of the beach in Visakhapatnam;

(b) whether it is a fact that the battery cuts off the road along the beach; and

(c) whether there is any proposal to shift the battery elsewhere in order to remove the interruption on the road?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Yes, but a diversionary route is available.

(c) No.

Shri Viswanatha Reddy: May I know whether the Government is aware that the usefulness of the marine drive on the Vizagapatam beach has been completely spoiled because of the existence of this battery and the diversion route that has been suggested by the hon. Minister goes through a very congested locality and therefore does not provide enough space for vehicles to move about?

Sardar Majithia: As the hon. Member will appreciate, the location of the battery is on strategic grounds and the defence of the country comes in first and foremost.

Dr. Rama Rao: May I know what prevents the Defence Ministry from shifting the battery a few yards away?

Mr. Speaker: He has just replied; strategic considerations prevail.

Shri Viswanatha Reddy: May I know whether the Government will consider taking the beach road through the battery where there is enough space instead of taking it through a circuitous route?

Sardar Majithia: This is a suggestion which will be looked into.